

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI  
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON  
21-09-2022 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT HON'BLE Dr.DEEPTI MUKESH, MEMBER(JUDICIAL)  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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APPLICATION NUMBER : --

PETITION NUMBER : CP/16(CHE)2022

NAME OF THE PETITIONER : Ahamed Kabeer

NAME OF THE RESPONDENT(S) : Seikodenki India Pvt Ltd & 7 others

UNDER SECTION : Sec 241/242 & 130 of CA, 2013 R/w Rule 11  
of NCLT Rules 2016

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**ORDER**

Due to paucity of time as both members are holding another Bench in post lunch session, matter stands adjourned to 02.11.2022 for hearing.

SD

**SAMEER KAKAR**  
Member (Technical)

SD

**DR. DEEPTI MUKESH**  
Member (Judicial)

VS